

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 01st MAY, 2024, 10:30 A.M.

CP No. 60/CB/2022,

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Purna Chandra Mishra -Vs- Dr. Girish Chandra Sahoo
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Ms. Aishwarya Swain, Adv.

For Respondent (s)

Ms. Arya Tripahty, Adv.

Mr. Navneet Dadhichi, Adv.

ORDER

Ld. Proxy Counsel, Ms. Aishwarya Swain, appeared for the counsel on record, Mr. Sabyasachi Panda, for the petitioner. Ld. Counsel, Mr. Navneet Dadhichi is appearing for the respondent. At the request of the petitioner counsel to file withdrawal memo, matter adjourned to 06.05.2024.



Kaushalendra Kumar Singh
Member (Technical)



P. Mohan Raj
Member (Judicial)